

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3194
ANSWERED ON:29.08.2013
PROJECTS UNDER MGNREGS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of assets created under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country including Jharkhand during each of the last three years and current year, State/UT-wise;
- (b) whether the Government has asked the States to identify development projects under the MGNREGS to ensure availability of work for workers especially agricultural workers who are in distress;
- (c) if so, the details thereof; and
- (d) the reaction of the State Governments thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a): The assets created under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year, is indicated State/UT wise in the Annexure.
- (b)to(d): The provisions in Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are effected through Schemes formulated by States under Section 4(1) of the Act. The Schemes made by the States are required to provide for the minimum features specified in Schedule I of the Act for which guidelines are issued by the Central Government. Schedule-I of MGNREGA as amended from time to time lists the category of works that any Scheme prepared by a State Government under Section 4 (1) of MGNREG Act shall focus upon. With the objective of expanding and deepening the positive synergy between MGNREGA and agriculture, especially in the context of small and marginal farmers, Ministry has permitted new works under MGNREGA relating to NADEP composting, vermi- composting and liquid bio-manures, livestock related works, irrigation command related works (rehabilitation of minors, sub-minors and field channels), etc. Detailed guidelines for the new/additional works permitted under MGNREGA have also been shared with the states (Appendix 2 of MGNREGA Operational Guidelines, 2013).